

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.05- IA/1043(AHM)2024
in
CP(IB) 74 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Kuber Texlen Pvt Ltd
V/s
Yug Weave Tech Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Avinash Khanolkar, Adv. a.w. Khushbu Bhanushali
For the Respondent :

ORDER

IA/1043(AHM)2024

This is an application filed by the applicant to recall the order dated 30.04.2024 passed in IA 335 of 2023.

Heard Ld. Counsel for the applicant and the merits of the application.

Application is not allowed and is disposed-off.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)